

17.1.2008

OA. No.38/2006

Hon'ble Sri M. Kanthaiah, Member (J)
Hon'ble Sri Shailendra Pandey, Member (A)

App: None
Res: Sri D.S. Tewari

In spite of conditional order dated 16.1.2007, there is no representation on behalf of the applicant, which shows that applicant is not interested in prosecuting the case. Hence O.A. is dismissed for non prosecution.


Member (A)


Member (J)

HLS/-

~~copy of order
dated 17-1-08
Rupnel
21-1-2008~~